

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

50. C.P.(CAA)/152(MB)2022 In C.A.(CAA)/24(MB)2022

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

**NAME OF THE PARTIES: - Dietrich Engineering Consultants India
Private Limited**

APPEARANCES: -

FOR THE APPLICANT : None present

Section: 230-232 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be taken up. List the matter on **31.03.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

Jagdish